ं मानव संआधन विकास महालय .(शिक्षा विकास नका वेट्डॉल दिकास) में उप मंत्री (कु0 शैलजा) :

(क) ग्रौर (ख) संरक्षित स्मारकों के रख-रखाव, संरक्षण एवं परिरक्षण हेतु 1994-95 के दोसन दिया गया द्वय तथा 1995-96 के लिये प्रस्तावित स्राबंटन विवरण में दिया गया है। (नीचे देखिये)

(ग) जी, नहीं। स्मारकों का रख-रखाव एक सतत प्रिका है प्रोर यह प्रावश्यकता के प्रनुसार किया जाता है।

विवरण

यर्थ 1994-95 सदा दर्व 1995-96 में मध्य प्रदेश के विदेशा जिते के कुछ केन्द्रीय संदक्षित स्मारकों पर व्यय की गई धनराशि ।

ऋ०सं०	समारक का नाम	199495 के दौरान हुम्रा व्यय	1995-96 हेत् ऋविंडन
ः भ ः, विज य	ा मंडल, विदिशा	2,64,335/- হ্	1,10,000/- হ্
3. उदर्या	गेरिकी गुफाएं	55,038/- रु०	1,25,000, - ₹०
3., शिव [ा]	मन्दिर, उदयपुर	5,057/- रुः	1,10,000/- 5>
4. माला	देवी मन्दिर, ग्यारसपुर	7,205/- ५०	25,000/- হ্
ं 5. बड़ोह	पठारी, विदिशा	3,420/- ₹0	25,000/- ₹>

Law to check female infanticide

6616. SHRI O. P. KOHLI:

SHRI JANESHWAR MISRA:

Will the Minister *of* HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government propose to take necessary steps to check evil practice of female infanticide by enacting a law to this effect; and
- . (h).if. so, by when and if not, the reastorts therefor?

THE" MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT): (SMT. BASAVA RAJESH-WARI): (a) and (b) The evil practice of female infanticide is already an offence punishable under the Indian Penal Code. No new Law is envisaged to be enacted in this connection;

Sanskrit teachers in KVS

6617. SHRI RAGHAVJI: Will the Minister of HUMAN RESOURCE DE-VELOPMENT be pleased to state:

(a) whether it is a fact.that the number of posts of PGTs (Sanskrit) as on date in Kendriya Vidyalaya Sangathan

is insignificant as compared to those of others and the number has been declining progressively ever the years;

- (b) if so, what are the details of existing PGT_S (Sanskrit) in KVS as on date and what have been their strength during the las.[five years or so; and
- (c) what steps, if any, Kendriya Vid yalaya Sangathan has taken/is contemp lating to improve the situation?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KM. SELJA): (a) to (c) There has been a decline in the number of Post Graduate Teachers (Sanskrit) in the Kendriya Vidyalaya Sangathan during the last five years as per details given below:—

1990-91		•	65
1991-92	,		62
1992-93			62
1993-94			54
1994-95	_		44

The number of posts of PGTs of (Sanskrit) depends on the number of students opting! for Sanskrit at -f-2 stage as an Optional Subject

Amount spent on advertisements

6618. SHRr MOHAMMED AFZAL alias MEEM AFZAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the detail., of the total amount spent by Ministry on Advertisements given to Newspapers direct or through Directorate or Audio and Visual Publicity (DAVP) etc. during the period 195*4-95 (language-wise)?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE.) (KM. SELJA): The infor-

mation is being collected and will be laid on the Table of the House.

Irregularities in Kendriya Vidyalaya Koorkec

6619. SHRIMATI MALTI SHARMA:
Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased
to state:

- (a) whether Government have received complaints and representations regarding irregularities, mal-administra-tion in the Kendriya Vidyalaya Roorkee and harassment of the staff and their family members and others by the Principal of the Vidyalaya;
- (b) if so, what is the number of such complaints received by the Ministry by the Commissioner, Kendriya Vidyalaya Sangathan, New Delhi and by the Assistant Commissioner, Dehradun, separately and the details of each of the complaints, separately;
- (c) whether parents of some students of the Vidyalaya and some private individuals have also filed criminal complaints against the Principals;
- (d) if so, the details of action taken or being taken in the matter and if no action has been/is being taken the reasons therefor;
- (e) whether Government would institute impartial enquiry in the matter and transfer the Principal: pending the enquiry to ensure its impartiality to give redress to the aggrieved persons; and
- (f) if so, by when and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KM. SELJA): (a) to (c) Yes, Sir. Kendriya Vidyalaya Sangathan (KVS) has informed that certain complaints have been received against the Princpial of Kendriya Vidyalaya Roorkee